

18

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 128/2017 in C.P. No. 60/73(4)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company:

Neesa Leisure Ltd.


V/s.

Daljeet Singh Sandhu

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	ASHOK SACHDEVA	A.R		
2.	ROHIT SACHDEVA	A.R	Respondent/Original	

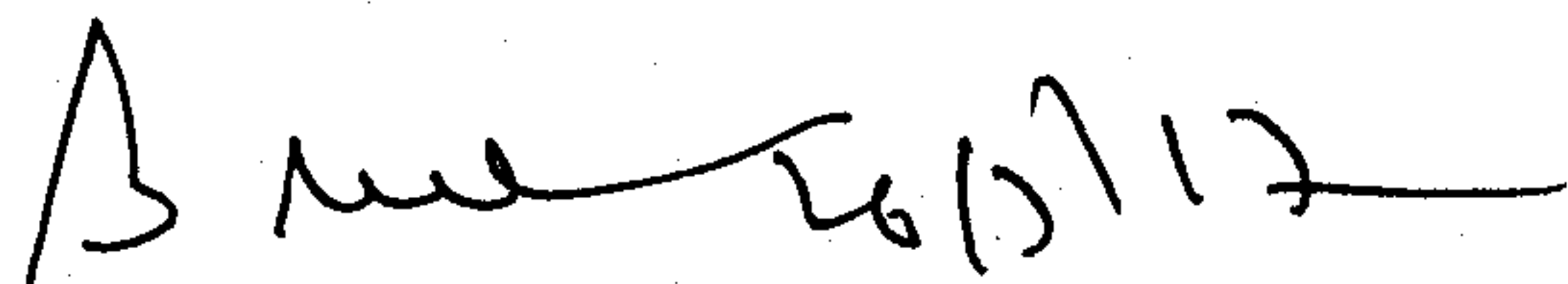
ORDER

Authorised Representative Mr. Ashok Sachdeva present for Respondent/ Original Petitioner.

Notice is given to Original petitioner.

Original Petitioner shall file reply within two weeks serving a copy in advance to the Original Respondent.

List the matter on 25.07.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.